

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No. 816/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY, 2018, 10:30 A.M

Name of the Company	Emotions Retail (I) Pvt. Ltd. -Vs- ROC, Odisha		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

S.No.06 – Appeal No.816/KB/2018 – Emotions Retail (India) Pvt. Ltd. Vs. ROC Odisha.

ORDER

No one appears.

Let notice be issued to the Central Government, through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata, the Registrar of Companies, Odisha and to the concerned Income Tax Authorities with PAN Number for filing their detail parawise reply within 30 days from the date of service with a copy in advance to the appellant. Thereafter rejoinder, if any, may be filed within 15 days.

Appellant is directed to serve a copy of the petition along with this order on the Central Government, through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata, the Registrar of Companies, Odisha and to concerned Income Tax Authorities with PAN No. and file affidavit of service within 7 days from today.

Fix on **13th August, 2018.**

Sd

(Madan B. Gosavi)
Member (Judicial)